(b) Review by Government on the working of the above Corporation.

[Placed in Library. See No. L.T. 1550/17/19]

- (ii) A copy each (in English and Hindi) of the following papers:—
 - (a) Annual Report and Accounts of the Late Annasao Narayan Patil Bahuuddeshiya Sanstha, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Sanstha.

[Placed in Library. See No. L.T. 1292/17/19]

- (c) Annual Report and Accounts of the Mahatma Gandhi Seva Sangh, Parbhani, Maharashtra, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (d) Review by Government on the working of the above Sangh.

[Placed in Library. See No. L.T. 1551/17/19]

Notifications of the Ministry of Home Affairs

श्री नित्यानन्द रायः महोदय, मैं भारत तिब्बत सीमा पुलिस बल अधिनियम, 1992 की धारा 156 की उप धारा (3) के अधीन गृह मंत्रालय की निम्नलिखित अधिसूचनाओं की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- G.S.R. 203 (E), dated the 8th March, 2019, publishing the Indo-Tibetan Border Police Force, Engineering Cadre, Group 'A' Posts, Recruitment Rules, 2019.
- (2) G.S.R. 308 (E), dated the 16th April, 2019, publishing the Indo-Tibetan Border Police Force, Judge Attorney General, Additional Judge Attorney General, Deputy Judge Attorney General and Judge Attorney Group 'A' Posts Recruitment and Conditions of Service Rules, 2019.

[Placed in Library. For (1) and (2) See No. L.T. 682/17/19]

Report of the CAG of India for the year ended March, 2018-Report No. 12 of 2019

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. MURALEEDHARAN): Sir, on behalf of Shri Pralhad Joshi, I lay on the Table, under clause (2) of Section 19A of the Comptroller and Auditor General's